

**HIGH COURT FOR THE STATE OF TELANGANA**

**MAIN CASE No: Contempt Case No.2624 of 2023**

**PROCEEDING SHEET**

<b>S. No.</b>	<b>DATE</b>	<b>ORDER</b>	<b>OFFICE NOTE</b>
1.	05.01.2024	<p><b><u>CJ &amp; NVSK, J</u></b></p> <p>Mr. Prabhakar Chikkudu, learned counsel for the petitioner.</p> <p>This contempt case has been filed for non-compliance of the interim order dated 09.10.2023 passed in W.P.(PIL) No.14 of 2023.</p> <p>Issue notice to the respondents.</p> <p style="text-align: right;">_____ <b>CJ (AAJ)</b></p> <p style="text-align: right;">_____ <b>NVSK, J</b></p> <p>LUR/myk</p>	

--	--	--	--